

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**O.A. No.675/2015**

**New Delhi this the 16<sup>th</sup> day of May, 2016**

**HON'BLE MR. JUSTICE M.S. SULLAR, MEMBER (J)  
HON'BLE MR. V.N. GAUR, MEMBER (A)**

Dimple,  
D/o. Sh. Ram Gopal,  
Aged 30 years  
R/o. F-CA 10, Mahavir Colony,  
Ballabghar, Haryana. ....Applicant

(Argued by : Shri. S. M. Zulfiqar Alam, Advocate)

Versus

State of NCT of Delhi,  
through

1. Secretary (Health & Family Welfare)  
GNCTD,  
  
Delhi Secretariat,  
Delhi;
2. Medical Superintendent  
Govind Ballabh Pant Institute of  
Postgraduate Medical Education &  
Research (GIPMER),  
GNCTD,  
1, J. L. Nehru Marg,  
New Delhi – 110 002;
3. Director (Vigilance)  
Govind Ballabh Pant Institute of  
Postgraduate Medical Education &  
Research (GIPMER),  
GNCTD,  
1, J. L. Nehru Marg,  
New Delhi – 110 002; and through
4. Pay and Account Officer,  
(PAO-15)  
MRD Block, Lok Nayak Hospital  
Jawahar Lal Nehru Marg,

New Delhi – 02.

5. Dr. Sanjay Tyagi  
Director,  
Govind Ballabh Pant Institute of  
Postgraduate Medical Education &  
Research (GIPMER),  
GNCTD,  
1, J. L. Nehru Marg,  
New Delhi – 110 002
6. Sh. Ashok Kumar Pant  
Pay and Account Officer,  
(PAO-15)  
MRD Block, Lok Nayak Hospital  
Jawahar Lal Nehru Marg,  
New Delhi – 02.
7. Mr. Usha Ahuja  
Nursing Sister / Superintendent,  
Govind Ballabh Pant Institute of  
Postgraduate Medical Education &  
Research (GIPMER),  
GNCTD,  
1, J. L. Nehru Marg,  
New Delhi – 110 002. ..Respondents

(By Advocate: Mr. Anmol Pandita for Mr. Vijay Pandita)

**ORDER (ORAL)**

**Justice M. S. Sullar, Member (J)**

Vide separate detailed order of even date rendered in  
main **OA No.665/2015** titled as **Isha Sharma Vs. State of  
NCT of Delhi and Others**, the instant OA has also been  
partly accepted, in the same terms.

**(V.N. GAUR)  
MEMBER (A)**

**(JUSTICE M.S. SULLAR)  
MEMBER (J)**

**Rakesh**